

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 31-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/713(CHE)/2024
PETITION NUMBER : CP(IB)/300(CHE)/2021
NAME OF THE APPLICANT : Chitra Perinkulam Ragavan (IRP)
(Pruple Stream Convergence Pvt Ltd)
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 60(5) of IBC, 2016 & Rule 11 of NCLT
Rules, 2016

ORDER

Ld. Counsel Mr. Avinash Krishnan Ravi for the Applicant.

In this case Counsel was asked to present case laws of case where the company was dissolved without undergoing the process of Liquidation. The compilation was filed on 08.04.2024 relying on 3 cases.

Post the Application for hearing on **18.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk